

DELHI HEALTH SERVICES

*1972. **Shri Radha Raman**: Will the Minister of Health be pleased to state:

(a) whether the tenure system under which officers are transferred is applicable to Delhi Health Services; and

(b) if not, why a different system is enforced in Delhi?

The Minister of Health (Rajkumari Amrit Kaur): (a) No. The tenure system does not at present apply to the Health Services in any Part C State.

(b) Does not arise. I may, however, explain that there is at present no single Central Health Cadre so as to permit of officers being transferred from one post to another. The question of forming a Central Health Cadre is under consideration.

Shri Radha Raman: May I know the number of officers who are at present in the Delhi Health Service, their dates of assuming office, and the province or provinces to which they belong?

Rajkumari Amrit Kaur: It is impossible for me to give now the entire information. As far as I.M.S. officers are concerned, there are at present two in the Delhi State.

WRITTEN ANSWERS TO QUESTIONS

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*१९६८. **शेठ गोविन्द दास** : क्या यातायात मंत्री यह बताने की कृपा करेंगे कि दिल्ली यातायात प्राधिकार द्वारा १९५१-५२ में नई बसों के खरीदने में कितना धन व्यय किया गया ?

The Minister of Railways and Transport (Shri L. B. Shastri): The expenditure incurred by Delhi Road Transport Authority on the purchase of new buses during 1951-52 was Rs. 34.14 lakhs.

टेलीफोन और रेडियो संत

*१९७३. **सेठ अचल सिंह** : क्या संचरण मंत्री यह बतलाने की कृपा करेंगे :

(क) भारत में प्रयोग में आने वाले टेलीफोनों और रेडियो संतों की कुल संख्या ;

(ख) क्या यह सच है कि १९५१ तक टेलीफोन रखने वालों से ६३,००,००० रुपये की बकाया वसूल होनी थी ; तथा

(ग) यदि हाँ, तो इसे वसूल करने के लिये क्या पग उठाये जा रहे हैं ?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) 1,85,432 telephones on 1st April 1952. Information regarding radio sets is not available.

(b) The total outstandings on 1st April 1950 in respect of telephone bills was Rs. 63 lakhs. while on 1st February, 1952, it was Rs. 47 lakhs.

(c) A relatively small amount relates to the private subscribers whose telephones are disconnected or proscribed for trunk calls on account of non-payment of dues. When personal efforts fail, Civil suits are filed against the defaulters. A major portion of these outstandings relates to the Central and State Governments subscribers. This has already attracted Government's attention and the State Governments and the various Ministries of the Central Government have been addressed.

It has been decided that Government connections also should be proscribed if trunk call dues are not paid within sixty days from the date of the bill.

The question of obtaining payment of telephone bills of Government subscribers in cash, instead of by book adjustment as at present, is under consideration.

ZOOLOGICAL SURVEY IN KORAPUT DISTRICT (ORISSA)

*1974. **Shri Sanganna**: (a) Will the Minister of Food and Agriculture be pleased to state whether it is a fact that Zoological Survey was carried out in the year 1950 in the mountains of the Koraput District (Orissa) in search of Himalayan type of plants and fishes in the forests and rivers of these mountains;

(b) If so, what was the result?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) Only zoological survey was carried out under the Zoological Survey of India.

(b) No Himalayan fishes were found in this region.